

(d) Occasional damage to crops due to unfavourable weather conditions is not uncommon and the question of giving relief to the poppy cultivators by the Central Government at this stage, does not arise. However, the damage to poppy cultivation during 1966-67 season will be taken into consideration when deciding the policy for the licensing of poppy cultivators during 1967-68 season.

National Irrigation Projects in Madhya Pradesh

3224. Shri Baburao Patel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have proposed to launch national irrigation projects in the rice-bowl (Chattisgarh) of the State;

(b) whether the State Government have sent any detailed note to the Centre on the subject;

(c) if so, the main points contained therein; and

(d) the reaction of Government thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Proposals in this regard are stated to be under consideration of the Government of Madhya Pradesh.

(b) No.

(c) and (d). Do not arise.

Scheduled Castes and Scheduled Tribes Agriculturists in Tripura

3225. Shri Mohammad Ismail:
Shri Ganesh Ghosh:
Shri B. K. Modak:
Shri Bhagaban Das:
Shri Jyotirmoy Basu:

Will the Minister of Social Welfare be pleased to state:

(a) whether Government have received any proposal from the Government of Tripura for the revision

of scales of financial assistance given to the Jumias and landless agriculturists belonging to Scheduled Castes and Scheduled Tribes; and

(b) if so, the steps taken in the matter?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) A proposal from the Government of Tripura has been received for the increase of financial assistance for the settlement of landless agriculturists belonging to Scheduled Castes and Scheduled Tribes on the analogy of a similar scheme being implemented by the Ministry of Food and Agriculture for the benefit of agriculturists other than those belonging to Scheduled Castes and Scheduled Tribes.

(b) The increase in the assistance proposed by the Tripura Government could not be approved, because of the limited provision available for this purpose under the special programme for the Welfare of Backward Classes. It has, therefore, been decided that the scheme being implemented by the Ministry of Food and Agriculture may be extended to Scheduled Castes and Scheduled Tribes also.

Housing Factory in M.P. with USSR Assistance

3226. Shri Baburao Patel: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the U.S.S.R. has offered to establish a rupee two-crore Housing Factory in Madhya Pradesh;

(b) if so, the details thereof and the terms offered by the Government of U.S.S.R.; and

(c) whether Government have given permission to any such scheme or whether the State Government negotiated the deal directly?

The Deputy Minister in the Ministry of Works, Housing and Supply